

National Company Law Tribunal

Allahabad Bench

CP NO. 177/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2017

NAME OF THE COMPANY: Ashok Kumar Singh & ors. vs. Periem Industrial Complex Ltd & ors.  
SECTION OF THE COMPANIES ACT/I & B CODE: 71(10) of the Companies Act of 2013,

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Anil Kumar	PCS	Petitioner	Anil K
2.	Respondent	ADV	Res	Anil

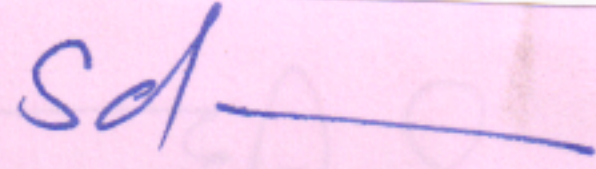
**C.P. No.177/ALD/2017**

Shri Anil Kumar, PCS for the petitioner. The Petitioner is directed to serve a copy of the petition to the Respondent in respect of C.P. No.177/ALD/2017. Today, Mr. Anil Kumar files Vakalatnama on behalf of the petitioner, the same is taken on record.

The matter be listed on 11<sup>th</sup> January, 2017.

Date: 12/12/2017

Typed by  
Jyoti  
(Stenographer)

  
H.P. Chaturvedi,  
Member(Judicial)